## GOVERNMENT OF INDIA MINISTRY OF POWER

## RAJYA SABHA STARRED QUESTION NO.270 TO BE ANSWERED ON 20.03.2018

## ELECTRIFICATION OF VILLAGE HOUSEHOLDS UNDER DDUGJY

\*270. SHRI HUSAIN DALWAI:

Will the Minister of **POWER** be pleased to state:

- (a) the details of villages electrified and intensively electrified under Deen Dayal Upadhyaya Gram Jyoti Yojana, State-wise;
- (b) the reasons for considering a village electrified if only 10 per cent of households are electrified;
- (c) the details of methodology used to collect data on village electrification and stakeholders that provide data;
- (d) whether the data is validated by any Government agency, if so, the details thereof, if not, the reasons therefor; and
- (e) whether number of households in villages keep varying monthly on GARV portal affecting the percentage of electrified villages, if so, reasons for the same and steps taken to address the glitch?

## ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND

**NEW & RENEWABLE ENERGY** 

(SHRI R.K. SINGH)

(a) to (e): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.270 TO BE ANSWERED IN THE RAJYA SABHA ON 20.03.2018 REGARDING ELECTRIFICATION OF VILLAGE HOUSEHOLDS UNDER DDUGJY.

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(a) to (e): As reported by the States/UTs/DISCOMs, there were 18,452 unelectrified census villages in the country, as on 01.04.2015; of these, 16,421 villages have been electrified up to 28.02.2018. Similarly, since 2015-16, intensive electrification of 1,81,018 electrified villages have been completed under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) up to 28.02.2018. The State-wise details of the same are given at **Annexure.** 

According to Rural Electrification Policy 2006, a village is declared electrified if:-

- i) Basic infrastructure such as Distribution Transformer and Distribution Lines are provided in the inhabited locality, as well as the Dalit Basti/hamlet, where it exists
- ii) Electricity is provided to public places like schools, Panchayat Office, Health Centres, Dispensaries, Community Centres etc; and
- iii) The number of household electrified should be at least 10% of the total number of households in the village.

Government of India have launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya, to achieve 100% household electrification by providing last mile connectivity and electricity connections to all the households in rural and all poor households in the urban areas. The data regarding electrification of villages respective is reported by the State Governments/DISCOMs and updated on the portal garv.gov.in for information of all the stake holders and dissemination of information in public domain.

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ANNEXURE REFERRED TO IN PARTS (a) TO (e) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 270 TO BE ANSWERED IN THE RAJYA SABHA ON 20.03.2018 REGARDING ELECTRIFICATION OF VILLAGE HOUSEHOLDS UNDER DDUGJY.

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State-wise electrification of villages & intensive electrification of electrified villages under DDUGJY including Rural Electrification (RE) component, as on 28.02.2018.

Sl. No.	State	Electrified village as on 28.02.2018 out of 18,542 reported un-electrified on 01.04.2015	Intensive electrification of electrified villages (since FY 2015-16)
1	Andhra Pradesh	-	14,822
2	Arunachal Pradesh	880	98
3	Assam	2,732	6,628
4	Bihar	2,642	22,342
5	Chhattisgarh	985	4,726
6	Gujarat	-	1,400
7	Himachal Pradesh	28	718
8	Jammu & Kashmir	48	10
9	Jharkhand	2,467	6,571
10	Karnataka	39	5,305
11	Kerala	-	1,330
12	Madhya Pradesh	402	24,993
13	Maharashtra	-	8
14	Manipur	269	8
15	Meghalaya	900	10
16	Mizoram	52	-
17	Nagaland	78	190
18	Odisha	2,896	10,428
19	Rajasthan	427	19,780
20	Sikkim	-	8
21	Tamil Nadu	-	1,674
22	Tripura	26	471
23	Uttar Pradesh	1,476	53,482
24	Uttarakhand	52	-
25	West Bengal	22	6,016
	Total	16,421	1,81,018

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